

**DIVISION BENCH**

**O-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/860(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	DAROLIA AGENCIES PRIVATE LIMITED Vs. NIGOLICE TRADING PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Ms. Aparajita Rao, Advocate - For the Financial Creditor

Mr. Sourojit Dasgupta, Advocate  
Mr. Sanjay Kumar Baid, Advocate - For the Corporate Debtor

**ORDER**

The Ld. Counsel on both sides appeared.

No documents are filed in the E-filing portal of NCLT. The parties are directed to upload the complete pleading documents in the E-filing portal of NCLT and to ensure defect free status of the uploaded documents, before the next date of hearing.

List this matter on 6<sup>th</sup> April, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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